## GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:2444 ANSWERED ON:09.08.2010 VOCATIONAL TRAINING IMPROVEMENT PROJECT Siddeswara Shri Gowdar Mallikarjunappa

## Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) Whether the Government proposes to upgrade some Industrial Training Institutes (ITIs) under Vocational Training Improvement Project (VTIP) in the country;

(b) If so, the details thereof and the ITIs identified for the purpose;

(c) whether the various States including Karnataka has submitted proposals to the Union Government under VTIP;

(d) if so, the details thereof along with the number of proposals accepted and rejected by the Union Government, State-wise;

(e) the funds, allocated, sanctioned and released by the Union Government to States under said project during each of the last three years and the current year, State-wise;

(f) whether the various States including Karnataka has requested for release of balance amount allocated and sanctioned under VTIP; and

(g) if so, the time by which the balance amount is likely to be released to States?

## Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOPYMENT (SHRI HARISH RAWAT)

(a) to (e). Yes, Madam. DGE&T is implementing Vocational Training Improvement Project (VTIP) which, interalia, covers upgradation of 400 Government Industrial Training Institutes (ITIs) from 33 States/UTs including the State of Karnataka. All the 400 ITIs have been identified on the basis of proposals received from the respective States/UTs and as per Project design. The fund sharing under the project is in the ratio of 75:25 [90:10 for North Eastern States] between the Central and State Governments.

An amount of Rs. 2 to 3.5 crore is allocated and sanctioned for each ITI on the basis of the Institutional Development Plan (IDP) submitted by each ITI. The details of 400 ITIs (number of ITIs covered in each State /UTs) and release of central funds during each of the last three years and the current year by the Union Government is given at Annex.-I.

(f) and (g). The central funds are released to the respective State Governments in installments. The State Governments are required to utilize the earlier released central funds including the state share. Thereafter, on the basis of submission of proposals and furnishing of utilization certificate, subsequent installment of central share is released. Central funds amounting to Rs. 626.62 crore has so far been released to various State Governments including the State of Karnataka under VTIP. The implementation period for the Project is 5 years and the scheduled closing date of VTIP is 31.12.2012. Therefore, balance funds as per demands from the State Government would be released by 31.12.2012.